

Ltd., Ujjain retrenched 103 workers who have been working in the plant for about 6 to 7 years when the plant was owned by the Food Corporation of India;

(b) whether it is a fact that when the plant changed ownership from F.C.I. to Modern Bakeries they had announced that there will be no retrenchment; and

(c) if so, the steps being taken to take back these 103 retrenched workers?

**THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):** (a) and (b). No, Sir. There has been no retrenchment of regular employees from the Ujjain Plant taken over by Modern Bakeries from the Food Corporation of India. However, there were 103 casual employees who were engaged by the Food Corporation from time to time depending upon their needs. The Modern Bakeries (India) Ltd. will also use them as casuals as and when required, on their existing terms and conditions.

(c) Does not arise.

#### Urban Development in Maharashtra

\*32A. **SHRI R. K. MHALGI:** Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing:

(a) the cities in Maharashtra which have been selected for the Central Government's scheme of integrated urban development;

(b) whether the Government of Maharashtra have submitted the details of each of the schemes for such cities for further sanction;

(c) if so, of which cities and when;

(d) when the final sanction is to be given for such schemes; and

(e) what are main features of the scheme and nature of financial assistance by the Centre?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):** (a) Under the Centrally Sponsored Scheme for Integrated Development of Small and Medium Towns, Central financial assistance in the form of loan has so far been given to the Government of Maharashtra for integrated projects relating to the following towns:—

Name of town	Components for which central assistance was given	Amount of assistance (Rs. in lakhs)
Barsi	Agricultural Produce Marketing Yard and Industrial Estate.	1.50
Parali Vaijnath	Sites and services	2.50
Manmad	Upgradation and widening of roads and construction of two low level bridges.	1.5

(b) and (c). In addition to the projects mentioned above, project reports for the following towns have also been received from the Government of Maharashtra in February 1980 for financial assistance under the scheme:

1. Yavatmal
2. Washim
3. Ratnagiri
4. Satara
5. Amalner
6. Baramati
7. Parbhani
8. Kamthi.

(d) The project report for integrated development of Yavatmal will be taken up for consideration by the Sanctioning Committee along with similar projects received from other State Governments. The project reports in respect of the remaining 7 towns have been scrutinised and the State Government has been requested to furnish additional information in relation to these projects. These projects will be taken up for consideration of financial assistance after the necessary clarifications/additional information are received from the Government of Maharashtra.

(e) The Scheme for Integrated Development of Small and Medium Towns envisages provision of financial assistance by the Government of India for selected items of development to the State Governments/Union Territories to serve the integrated development of selected small and medium towns. The following are the main features of the Scheme:—

(1) Central financial assistance is provided on matching basis in the form of loan not exceeding Rs. 40 lakhs for any one project.

(2) The following components of the integrated project are eligible for Central financial assistance:—

(i) Land acquisition and development relating to residential schemes, including sites and services.

(ii) Traffic and transportation to subserve the shelter and employment component of the project, including construction of roads and improvement/upgradation of existing roads, but excluding purchase of motor vehicles.

(iii) The development of mandis/markets, provision of Industrial Estates and provision of services and facilities for the benefit of agricultural and rural development in the hinterland.

(3) The following components of the integrated project are to be funded from State Plans:—

(i) Slum improvement/upgradation, urban renewal and small-scale employment generation activity.

(ii) Low cost schemes of water supply, sewerage, drainage and sanitation.

(iii) Parks and playgrounds.

(iv) Assistance for the purpose of making modifications, wherever necessary, in city master plans to permit mixed land use.

**उर्वरकों का प्रयोग और उनका खाद्यान्नों के उत्पादन पर प्रभाव**

829. श्री मूलचन्द डागा: क्या कृषि मंत्री यह बताने का कृपा करेंगे कि:

(क) क्या रासायनिक उर्वरकों के प्रयोग करने से खाद्यान्नों के उत्पादन को बढ़ाया जा सकता है परन्तु क्या उनका प्रयोग से कुछ वर्षों में भूमि की उर्वरता में कमी आ जाती है और यदि हां, तो क्या सरकार ने इस बात पर कभी विचार किया है;

(ख) क्या उर्वरकों के अधिक प्रयोग किए जाने से भूमि को पानी की अधिक आवश्यकता होती है और उससे जमीन में अधिक लवणना आ जाती है; और

(ग) यदि हां, तो क्या सरकार ने इस पर भी विचार किया है?

**कृषि तथा ग्रामीण पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव):** (क) यह सही है कि रासायनिक उर्वरकों का प्रयोग करके खाद्यान्नों का उत्पादन बढ़ाया जा सकता है। तथापि, यह सही नहीं है कि उर्वरकों का लगातार प्रयोग करने से मिट्टी की उर्वरा शक्ति कमजोर हो जाती है, बशर्ते कि उर्वरक का ठीक ढंग से प्रयोग किया गया हो।